

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 390 of 2018**

**Dated : 30<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Uttar Bharat Hydro Power Private Limited ..... Appellant(s)  
Versus  
Uttarakhand Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

**ORDER**

**Admit.**

Learned counsel for Respondents may file reply on or before 13-3-2019 with advance copy to the other side. Thereafter, rejoinder may be filed by Appellant on or before 27-3-2019 with advance copy to the other side.

List the matter on **16-4-2019.**

**(S.D. Dubey)  
Technical Member**

*tpd/js*

**(Justice Manjula Chellur)  
Chairperson**